

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 415 of 2013
in DFR No. 2346 of 2013**

Dated : 13th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Federation of Karnataka Chamber of
Commerce & Industry**

... Appellant(s)

Versus

Bangalore Electricity Supply Co. Ltd. & Anr.

....

Respondent(s)

Counsel for the Appellant(s) : Mr. Rohit Rao N.

ORDER

**IA No. 415 of 2013
*(Appl. for condonation of delay)***

It is represented by the learned counsel for the Appellant that notice has been served on the Respondents only yesterday and the affidavit of service is being filed today.

Post the matter on **02.01.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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